

HIGH COURT OF JUDICATURE FOR RAJASTHAN
PRINCIPAL SEAT AT JODHPUR


NOTICE

No. Accts/Bldg/40/2019

Date: 14.11.2019

In continuation of Notice no. Accts/Bldg/39/2019 issued on 07.11.2019, it is hereby notified that the last date for removing/clarifying the mismatch has been extended till 18.11.2019 upto 5:00 PM.

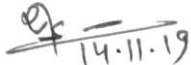
By Order


Registrar Administration
Rajasthan High Court
Jodhpur.

No. Accts/Build/ New RHC Adv. Chamber/1040 Date: 14.11.2019

Copy forwarded to the following for information necessary action:-

1. President, Rajasthan High Court Advocates Association,
Jodhpur /Rajasthan High Court Lawyers Association, Jodhpur.
2. General Secretary, Rajasthan High Court Advocates
Association, Jodhpur/Rajasthan High Court Lawyers
Association, Jodhpur.
3. Secretary, Bar Council, Rajasthan High Court, Jodhpur.
4. Notice Board, Rajasthan High Court, Jodhpur.


REGISTRAR (ADMN.)